

केन्द्र आयोजित स्कीमें जैसे आर्थिक अन्तर्राज्यीय महत्व की राज्य सड़कों, सामरिक सड़कों आदि शामिल हैं। इस प्रकार की सभी सड़कों पर 1-4-1969 से 31-3-1980 तक 38.00 करोड़ रुपये खर्च किए गए।

Steps to gear up D.T.C. Services

3639. SHRI S. M. KRISHNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that, with the hike in the taxi and scooter fares as a result of the rise in the price of petroleum products, there is likely to be a great pressure on the public transport system in the capital; and

(b) if so, the concrete steps which Government propose to take to gear the Delhi Transport Corporation Services to meet the changed situation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) To meet the changed situation various concrete steps are being taken to increase the total carrying capacity of the DTC to meet the increased traffic demand, due to natural growth and diversion from other modes of transport as per the details given below:—

(i) It is proposed to increase the total fleet to 3,974 buses (including 1,000 P.O. by March, 1981) as compared to 3,070 buses (including 565 P.O. buses) as on 30th June, 1980

(ii) A Five Year Plan for the period 1980-81 to 1984-85 has been prepared which include schemes to increase the number of houses aimed at achieving 60 per cent modal split as compared to the prevailing modal split of about 45 per cent.

(iii) A plan outlay of Rs. 19.38 crores for the year 1980-81 has been approved for purchase of 630 new buses and development of related infrastructure.

(iv) A Project for construction of 2nd Central Workshop at an estimated cost of Rs. 3.64 crores has been sanctioned by the Government to streamline the repair and maintenance facilities. This workshop is expected to be commissioned by the year 1982-83.

Rajghat Passenger Halt

3640. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received any letters, representations, applications, etc. from a Member of Parliament and the general public between March, 1980 and June, 1980 requesting him to upgrade the Rajghat Passenger Halt under South Eastern Railway, into a regular station providing other amenities for the benefit of the passengers; and

(b) if so, the action taken and when this passenger halt, which was first started about 30 years back, will be upgraded into a regular station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Upgradation of this halt is not financially justified as this would result in heavy recurring loss to the Railways there being no prospect of additional traffic

Factories closed and Workers Retrenched

3641. SHR SAMAR MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) the number of factories which declared closure, lock-out and lay-off during the last four months, State-wise and month-wise; and

(b) the number of workers retrenched during the period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). The information is being collected from the

State Governments|Union Territory Administrations etc. and will be placed on the table of the Lok Sabha in due course.

Protection to Plantation Workers

3642. SHRI ANANDA PATHAK: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fragmentation of plantations on a large scale in the South by planters resulting in the evasion of the plantations Labour Act; and

(b) if so, what steps Government are considering to stop this process and protect the plantation workers so that they will not be deprived of their benefits?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Government are aware that fragmentation of plantations is taking place but it is difficult to say whether it is only with a view to avoiding application of the Act. Fragmentation takes place generally as a result of partition arising from inheritance, division among members of family and sale.

(b) This aspect will be kept in view while finalising the proposals on the Plantations Labour (Amendment) Bill which is before the Rajya Sabha. The State Governments however can make rules for the enforcement and implementation of the provisions of the Plantations Labour Act, 1951 in the case of sub-divided and fragmented holdings. The State Governments of Kerala and Tamil Nadu have applied the Act by issue of notification under Section 1(5) of the Act to each and every component part of any land to which the provisions of the Act were originally applicable.

Unemployed Qualified Engineers

3643. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of LABOUR be pleased to state:

(a) the total number of unemployed qualified Civil, Mechanical, Electrical, Chemical, Electronic and Mining Engineers as on 1-4-1980; and

(b) the total number of diploma holders from Industrial Training Institutes, trade-wise as on 1-4-1980 who are unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) The available information relates to the number of Engineering Graduates including Post-Graduates (all of whom are not necessarily unemployed) who were on the Live Register of Employment Exchanges. The number of such Graduates as were on the Live Register on 31-12-1979 (latest available) is as under:—

1. Civil	5954
2. Mechanical	7244
3. Electrical (including Electronics)	7368
4. Chemicals	1020
5. Mining	82

(b) A statement containing the latest available information which relates to the number of persons who passed out from Industrial Training Institutes and were on the Live Register of Employment Exchanges as on 31-12-1979 is enclosed.